

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
CIRCUIT COURT SITTING AT INDORE

CONTEMPT PETITION NO. 42 OF 2006
IN ORIGINAL APPLICATION NO. 736 OF 2005

Indore, this the 21st day of December, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

Kamlabai & Devibai,
Daughters of late –
Kanhiyalal, F/M Sabarmati.

Applicants

(By Advocate – Shri A.N. Bhatt)
V e r s u s
The Union of India & Ors.
Through :

1. Shri R.K. Rao,
Ghe General Manager,
Western Railway,
Churchgate – Mumbai – 20.

2. Shri P.K. Sharma,
Divisional Rail Manager,
Western Railway,
Rajkot.

Respondents

(By Advocate – None)
O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

The learned counsel for the applicants submitted that the respondents have already complied with the order of this Tribunal passed in Original Application No. 736 of 2005 on 17th October, 2005. In view of this the present Contempt Petition has become infructuous and is dismissed as infructuous.

A.K. Gaur
(A.K. Gaur)
Judicial Member
"SA"

Dr. G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman